

## Regarding Business of the House

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL):** Sir, I rise to announce

that Government Business during the week commencing, Monday the 9<sup>th</sup> December, 2024 will consist of:-

1. Consideration of any items of Government Business carried over from today's order paper: - [it contains: - (i) Further consideration and passing of the Railways (Amendment) Bill, 2024; (ii) Consideration and passing of the Disaster Management (Amendment) Bill, 2024]

2. Consideration and passing of the following Bills:-

(i) The Carriage of Goods by Sea Bill, 2024;

(ii) The Bills of Lading Bill, 2024;

(iii) The Coastal Shipping Bill, 2024; and

(iv) The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024

3. Discussion and voting on the First Batch of Supplementary Demands for Grants for the year 2024-25 and introduction, consideration and passing of the related Appropriation Bill.

4. Consideration and passing of the following Bills, *as passed by Rajya Sabha*:-

(i) The Oilfields (Regulation and Development) Amendment Bill, 2024; and

(ii) The Boilers Bill, 2024.

5. Consideration and passing of the Merchant Shipping Bill, 2024, *after its introduction*.

---

**12.05 hrs**